

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF MODERN COLD STORAGE LIMITED

1	NAME OF CORPORATE PERSON	MODERN COLD STORAGE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	30/05/1947
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	Registrar of Companies, Bihar
4	CORPORATE IDENTITY NUMBER	U00074BR1947PLC000277
5	ADDRESS OF THE REGISTERED OFFICE	Gulzarbhag, Station Road, Patna-800007, Bihar, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16/03/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	AJAY KUMAR Reg. No.: IBBI/IPA-002/IP-N00354/2017-2018/11004 Address: A. Kumar & Associates 1/J-1, First Floor, Chandi Vyapar Bhawan, Exhibition Road, Patna, Bihar-800001 Mobile: +91 9431800678 E-mail: akvlmcs1@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	15/04/2020

Notice is hereby given that **Modern Cold Storage Limited** has commenced voluntary liquidation on **16/03/2020**.

The stakeholders of **Modern Cold Storage Limited** are hereby called upon to submit a proof of their claims, on or before **15/04/2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16/03/2020
Place: Patna


Ajay Kumar
Liquidator